

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR GOODLUCK CARBON PRIVATE LIMITED

Engaged In Manufacturing Of Carbon Black Having Plant At Sangrur, Punjab

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016))

Sl.No.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN and CIN/ LLP No	GOODLUCK CARBON PRIVATE LTD CIN: U11100DL1993PTC056708
2	Address of the registered office	Registered Office: D-54 A, 2nd Floor 100 Feet Road, Chhatarpur Enclave New Delhi South Delhi DL 110074 Factory At: Jitwal Kalan Tehsil Maler Kotla, Jitwal Kalan, Sangrur, Punjab, 148019
3	URL of the website	Not Available
4	Details of the place where majority of the fixed assets are located	At factory. Details can be obtained by email at goodluckcarbon@outlook.com or ashok.gulla@rbsa.in or from website at www.rbsa.in
5	Installed capacity of main products/ services	Around 40,000 MT per year.
6	Quantity and value of main products/ services sold in the last financial year	Engaging in JOB WORK of Carbon Black Currently operating at 36% of the total Capacity
7	Number of employees/ workmen	155
8	Further details including last available financial statements (with schedules) of last two years, list of creditors are available at URL	For further details visit Process document for submission of EOI available at website www.rbsa.in or send email at goodluckcarbon@outlook.com and/ or at ashok.gulla@rbsa.in
9	Eligibility for resolution applicant under section 25 (2) (h) of the code is available at URL	For further details visit Process document for submission of EOI available at website www.rbsa.in or send email at goodluckcarbon@outlook.com and/ or at ashok.gulla@rbsa.in
10	Last date for receipt of expression of interest	06-11-2025
11	Date of issue of provisional list of Prospective Resolution Applicants	13-11-2025
12	Last date for submission of Objections to Provisional list	19-11-2025
13	Date of issue of Final list of Prospective resolution Applicants	24-11-2025
14	Date of issue of Information memorandum, evaluation Matrix and request for resolution Plans to Prospective resolution Applicants	24-11-2025
15	Last date for submission of Resolution Plan	24-12-2025
16	Process email id to submit Expression of Resolution Plan	goodluckcarbon@outlook.com
17	Detail of the Corporate Debtor, registration status as MSME	UDYAM-DL-08-000478

For further details, please visit "CIRP Assignment" section of www.rbsa.in For any further details, please contact Mr Ashok Gulla at +91-9674713222, and Mr Chandra Prakash at +91-8860420195

Ashok Gulla, Resolution Professional, Goodluck Carbon Private Limited
IBBI/IPA-003/IP-N00024/2017-2018/10174, AFA Valid upto 31st December 2025

C/o RBSA Restructuring Advisors LLP, DLF Cyber Green,
6th Floor, Tower A, DLF Cyber City, sector 24, Gurgaon, Haryana-122002

E-mail Id registered with IBBI: ashok.gulla@rbsa.in,

Correspondence Email Id: goodluckcarbon@outlook.com

Place: Gurugram

Date: 04-10-2025

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